

**उत्तरी और मध्य भारत में रेल लाइनों**

404. श्री राम लाल राही : क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या चालू वित्तीय वर्ष में उत्तरी और मध्य भारत में कुछ नई रेल लाइनों बिछाने के प्रस्ताव पर विचार किया जा रहा है ;

(ख) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है ; और

(ग) क्या सरकार इस योजना के अन्तर्गत सीतापुर और बहराइच जिलों को सम्मिलित करने को भी सुनिश्चित करेगी ?

रेल मंत्रालय में राज्य मंत्री (श्री सी. के. जाफर शरीफ) :

(क) और (ख). 1979-80 में केवल तीन नयी लाइनों परियोजनाएँ अर्थात् एर्ना-कलम-अलेपी, मानिकगढ़-चन्द्रूर तथा तल गदीयां-तुपकड़ोह शामिल की गयी हैं।

(ग) सीतापुर और बहराइच जिलों को जोड़ने का कोई प्रस्ताव नहीं है।

**Detaining of Indian Immigrants in Kuwait**

405. SHRI RAM GOPAL REDDY:  
SHRI SATYENDRA NARAIN  
SINHA:  
SHRI T. R. SHAMANNA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether some Indian immigrants were detained recently in Kuwait; and

(b) if so, the details in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Government of Kuwait have commenced a drive to check the entry permits of all expatriate workers in Kuwait, including Indian nationals. Those who are found to be without valid authorisation to stay may be detained, and/or deported, under their laws. According to our information, upto March 5, 1980, several hundred aliens were detained and of these twenty five were Indian nationals;

(b) Kuwait's visa regulations are strict and periodical checks of documents of immigrants are made. Such checks are not discriminatory, but are aimed at all those aliens working in Kuwait without valid permits and other documents. An Indian official delegation headed by a Secretary to the Government which recently visited Kuwait, was assured by Kuwait that no undue hardship and harassment would be caused, and consular access would be available to those who may be detained.

**Revision of Fare vis-a-vis loss to DTC**

406. SHRI M. RAM GOPAL REDDY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the revision of fare in February last year by Delhi Transport Corporation had any effect to reduce the loss incurred by D.T.C.;

(b) if so, the income and loss during 1979; and

(c) what new steps Government propose to take to reduce the loss?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI A. P. SHARMA): (a) Yes, Sir. As against the estimated working loss of Rs. 8.10 crores for 1979-80, the working loss now estimated is about Rs. 5.80 crores only after absorbing the increase in the prices of diesel, spare parts etc.

(b) The Estimated Income, Expenditure and losses during 1979-80 are as under:—

(i) Income Rs. 39.98 crores.

(ii) Working expenditure Rs. 45.78 crores.

(iii) Working loss Rs. 5.80 crores.

(c) In order to further reduce the losses, the Corporation has been taking various steps. Some of the steps being taken in this regard are as under:—

(i) control over administrative expenditure.